

**OFFICE OF THE DISTRICT JUDGE OF HOOGHLY**  
**ENGLISH DEPARTMENT**

**No. 990/HC 20**

FROM: Smt. Chaitali Chatterjee (Das),  
District Judge, Hooghly.

TO : The Registrar General,  
Hon'ble High Court,  
Calcutta.

Dated: Chinsurah, the 5<sup>th</sup> day of June, 2020.

**Re: Notification No.1597-RG dated 05/06/2020.**

Madam,

Pursuant to the Notification No.1597-RG dated 05/06/2020 of the Hon'ble Court, considering the spirit of the meeting held through video conferencing with the Hon'ble Justice Sanjib Banerjee and giving anxious consideration to the prevailing situation of the Hooghly districts pertaining to the Covid-19 cases as it appears that it is difficult to resume the normal functioning of regular Courts on and from 08/06/2020, hence, the following arrangements are made for hearing the urgent matters in the Sadar and Sub-divisions for the present.

Further directions with regard to normal resumption of Court proceedings in the phasewise manner to be published after having the meeting fixed on 08/06/2020 with the members of the Bar Association, Employees Association and taking the views of the Judicial Officers posted at this Judgeship.

However, directions have been given to the Judge-in-charge of the respective Sub-divisions to take up the matter of sanitization of the Court premises with the administration.

**HOOGHLY SADAR**

Sl. No.	Date	Name and Designation of the Officer who holds the Court	Date of filing
1	11/06/2020	Sri Subhendu Saha, Additional District & Sessions Judge, 1 <sup>st</sup> Fast Track Court, Hooghly. <b>He will also be the in-charge of POCSO Court on that day and hear the bail matters of Electricity Act and POCSO Act on that day.</b>	08/06/2020
2	12/06/2020	Sri Debapriya Basu, Additional District & Sessions Judge, 2 <sup>nd</sup> Fast Track Court, Hooghly. <b>He will also be the in-charge of POCSO Court on that day and hear the bail matters of Electricity Act and POCSO Act on that day.</b>	09/06/2020

- Sri Debapriya Basu, Additional District & Sessions Judge, 2<sup>nd</sup> Fast Track Court, Hooghly will be the in charge of POCSO Court on 09/06/2020, 10/06/2020 and 12/06/2020.

- Smt. Smt. Debasree Lahiri, Civil Judge (Sr. Divn.), Additional Court, Hooghly will be available for hearing injunction and urgent matters of Sub-Judges Courts, if any, on 12/06/2020.
- Sri Arindam Chakraborty, Civil Judge (Jr. Divn), 1<sup>st</sup> Court, Hooghly, Sadar will be available for hearing injunction and urgent matters of Munsif Courts, if any, on 10/06/2020.

#### CHANDERNAGORE SUB-DIVISION

Sl. No.	Date	Name and Designation of the Officer who holds the Court	Date of filing
1	12/06/2020	Sri Nandadulal Kalapahar, Additional District & Sessions Judge, Chandernagore	08/06/2020

- Sri Nandadulal Kalapahar, Additional District & Sessions Judge, Chandernagore will be the in charge of POCSO Court on 11/06/2020 and 12/06/2020.
- Sri Ajoy Raj Sangden, Civil Judge (Sr. Divn.), Chandernagore will be available for hearing injunction and urgent matters of Sub-Judge Court, if any, on 10/06/2020. He will also be the in charge of POCSO Court on **09/06/2020 and 10/06/2020**.
- Smt. Sukti Tapaswi, Civil Judge (Jr. Divn), 1<sup>st</sup> Court, Chandernagore, Hooghly will be available for hearing injunction and urgent matters of Munsif Courts, if any, on 11/06/2020.

#### SERAMPORE SUB-DIVISION

Sl. No.	Date	Name and Designation of the Officer who holds the Court	Date of filing
1	10/06/2020	Sri Gopal Chandra Karmakar, Additional District & Sessions Judge, 1 <sup>st</sup> Court, Serampore	08/06/2020

- Sri Gopal Chandra Karmakar, Additional District & Sessions Judge, 1<sup>st</sup> Court, Serampore will be the in charge of POCSO Court on 09/06/2020 and 10/06/2020.
- Sri Mahananda Das, Additional District & Sessions Judge, 2<sup>nd</sup> Court, Serampore will be the in charge of POCSO Court on 11/06/2020 and 12/06/2020.
- Sri Amitava Das, Civil Judge (Sr. Divn.), Serampore will be available for hearing injunction and urgent matters of Sub-Judge Court, if any, on 11/06/2020.
- Smt. Smita Saha, Civil Judge (Jr. Divn), 2<sup>nd</sup> Court, Serampore, Hooghly will be available for hearing injunction and urgent matters of Munsif Courts, if any, on 10/06/2020.

#### ARAMBAGH SUB-DIVISION

Sl. No.	Date	Name and Designation of the Officer who holds the Court	Date of filing
1	10/06/2020	Sri Suratheswar Mondal, Additional District & Sessions Judge, 2 <sup>nd</sup> Court, Arambagh	08/06/2020

- Sri Suratheswar Mondal, Additional District & Sessions Judge, 2<sup>nd</sup> Court, Arambagh will be the in charge of POCSO Court on 09/06/2020, 10/06/2020 and 12/06/2020.

- Sri Fatick Chandra Mondal, Civil Judge (Sr. Divn.), Arambagh will be available for hearing injunction and urgent matters of Sub-Judge Court, if any, on 11/06/2020. He will also be the in charge of POCSO Court on **11/06/2020**.
- Smt. Prarthana Banerjee, Civil Judge (Jr. Divn), 2<sup>nd</sup> Court, Arambagh, Hooghly will be available for hearing injunction and urgent matters of Munsif Courts, if any, on 10/06/2020.

Necessary directions have also been given to the Judge-in-charge of the respective sub-divisions to have a talk with the administration for providing vehicles for bringing the staff members.

I would, therefore, request you to place the matter before the Hon'ble High Court, Calcutta to accord necessary approval of the same and pass necessary orders as would be deemed fit and proper.

Yours faithfully,

**Sd/-**

District Judge, Hooghly.